

Office of the District Judge, Purba Medinipur at Tamluk

(English Department)

Order No. 116**Dated Tamluk, 26.08.2020**

It is reported by the office that Ld. Advocates desirous to move any urgent matter in the Courts of Purba Medinipur in virtual mode while sending their matters in soft copies are though complying the norms of notification no. 1514-CPC dated 09.04.2020 of the Central Project Coordinator, High Court at Calcutta but neither any soft copies of the vokalatnama duly signed by their clients nor any undertaking that they will file the hard copies of the vokalatnama duly signed by their clients within a requisite period has been forwarded to the official mail of District Judge, Purba Medinipur causing much difficulty for the Courts as well as of the office to ascertain as to the names and details of Ld. Advocates on record of those matters which are intended to be moved in virtual mode.

In order to overcome such situation, Ld. Advocate desirous to move any urgent matter in Courts of Purba Medinipur in virtual mode while sending their matters in soft copies are **also to forward the soft copies of the duly accepted Vokalatnama duly signed by their clients together with an undertaking that they will file the hard copies of the duly accepted Vokalatnama duly signed by their clients with in a week from the date of disposal of their matter in addition to the compliance the norms of notification no. 1514-CPC dated 09.04.2020 of the Central Project Coordinator, High Court at Calcutta.**

It is further ordered that the **matters in soft copies which have already been forwarded** to the mail of District Judge, Purba Medinipur **but not listed for want of soft copies of vokalatnama and the requisite undertaking**, as mentioned above will be listed shortly only if, the soft copies of the duly accepted vokalatnama duly signed by their clients together with an undertaking that they will file the hard copies of the duly accepted

vokalatnama duly signed by their clients with in a week from the date of disposal of their matter are forwarded by the Learned Advocates on record to the mail of District Judge, Purba Medinipur.

Office order No. 109 dated 14.08.2020 as passed by the undersigned is thus modified to extent as indicated above and the same will remain in force till further order.

Office is directed to publish the instant order in the official website of the Judgeship of Purba Medinipur.

Office is directed to circulate the instant order to all concerned including the Learned members of the Bar Associations of Purba Medinipur through their respective Learned Presidents and Ld. Secretaries.

Email-id of District Judge:
distjudge.purbamedinipur@gmail.com



District Judge
Purba Medinipur.
26-08-2020.

**District Judge
Purba Medinipur**

Office of the District Judge, Purba Medinipur at Tamluk

(English Department)

Memo No. 1901(52)/XVII-1 Dated Tamluk the 26th day of August 2020

Copy forwarded to :

1. The Addl. District & Sessions Judge, 1st / 2nd / 3rd Court, Tamluk/Contai.
 2. The Addl. District & Sessions Judge, Haldia.
 3. The Addl. District & Sessions Judge, Fast Track, 1st,/2nd Court, Tamluk/Contai.
 4. The Addl. District & Sessions Judge, Fast Track, Haldia.
 5. The Chief Judicial Magistrate, Purba Medinipur.
 6. The Addl. Chief Judicial Magistrate, Contai/Haldia
 7. The Addl. Chief Judicial Magistrate-II, Haldia
 8. The Civil Judge (Sr. Div.), 1st / 2nd Court, Tamluk / Contai /
 9. The Civil Judge (Sr. Div.), at Haldia.
 10. The Civil Judge (Jr. Div.), 1st/2nd/3rd/Addl. Court, Addl.1st/2nd Court, Tamluk /Contai /Haldia.
 11. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk/Contai/Haldia.
 12. The Presidents and the Secretaries Civil and Criminal Bar Association, Tamluk, Contai and Haldia.
 13. The System Assistant, District Judge's Court at Tamluk.
 14. The Sheristadar, District Judge's Court at Tamluk.
 15. The Nazir, District Judge's Court at Tamluk.
 16. The Head Clerk, District Judge's Court at Tamluk.
 17. The Sessions Clerk, District Judge's Court at Tamluk.
 18. The Court Manager, District Judge's Court at Tamluk.
- for information and taking necessary action.



District Judge
Purba Medinipur.
26.08.2020.

**District Judge
Purba Medinipur**